

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 23rd April, 2024, 10:30 A.M.

CP No. 122/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Sampurn Impex Pvt. Ltd. -Vs- Shri Asutosh Structures Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.
Mr. Ashutosh Khemani (CS), Adv.
Mr. S.Pholgu, Adv.
Ms. Jagruti Sahoo, Adv.
Mr. Subham Agrawal, Adv.
Mr. Jaish Joshi, Adv.
Mr. Abhijeet Agrawal. Adv.

For Respondent (s)

Mr. Kumarjit Banerjee, Advocate
Ms. Sanchari Chakraborty, Advocate
Ms. Akanksha Chowdhury, Advocate

ORDER

Both sides counsel present. At the request of the petitioner counsel, matter is adjourned. List the matter on 12.06.2024, on the top of the Board.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)